

**ANNEXURE-I**

**FORMAT FOR PROVIDING CASE CLEARANCE**

<b>S.No</b>	<b>Court</b>	<b>Year</b>	<b>Total No.of Cases Instituted</b>	<b>Total No.of cases Disposed</b>	<b>Case Clearance Rate (CCR)</b>
1	High Court, Madras (Principal Seat & Madurai Bench)	2021	<b>133766</b>	<b>146244</b>	<b>109%</b>
2	District & Subordinate Courts (Tamil Nadu & Puducherry)	2021	<b>727905</b>	<b>661220</b>	<b>91%</b>

**\* CCR: Calculated on the basis of the number of cases disposed of expressed as a percentage of the number of cases instituted in a given year.**